

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1726
TO BE ANSWERED ON 08.12.2021**

RENAMING JHANSI RAILWAY STATION

†1726. SHRI ANURAG SHARMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received any proposal for renaming Jhansi Railway Station in the name of Veerangna Lakshmi Bai;**
- (b) if so, the details thereof;**
- (c) whether approval of local Administration has been received for the renaming of Jhansi Station;**
- (d) if so, the details thereof; and**
- (e) the time by which the procedure of renaming is likely to be completed?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (e): A proposal was received from Uttar Pradesh Administration for renaming Jhansi Railway Station as Veerangna Laxmibai Railway Station. As per extant guidelines, Ministry of Home Affairs, Government of India, is the competent authority to approve change in the name of a railway station on Indian Railways. It does so on the recommendation of the State Government concerned. Ministry of Home Affairs has issued 'No Objection' to the Government of Uttar Pradesh on 24.11.2021.

Zonal Railway implements the change of name of railway stations after Gazette notification issued by State Government.
